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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1669/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES: Flakt Woods ACS (India) Pvt. Ltd.  
V/s.  
GMP Technical Solutions Pvt. Ltd.

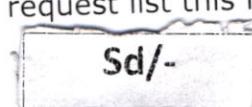
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Adv. Ameyor Mahajan	Advocate for Petitioner	
16	Adv. B.S.V. P. Kumar	Adv. for Petitioner	

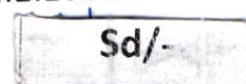
**ORDER**

CP No.1669/ I&BP/NCLT/MB/MAH/2017

For the parties reported that settlement is already arrived, at their  
request list this matter for reporting Settlement on 1.2.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)